(2) G.S.R. 571 (E), dated the 13th July, 2022, amending the principal Notification No. G.S.R. 648 (E), dated the 28th June, 2017 by substituting certain entries, as mentioned therein.

[Placed in Library. For (1) and (2), see No. L.T. 7482/17/22]

II. A Statement (in English and Hindi) of Market Borrowings by Central Government during the year 2021-22.

Report and Accounts (2020-21) of the Nalanda University, Rajgir, Bihar and related Papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. RAJKUMAR RANJAN SINGH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 32 of the Nalanda University Act, 2010:-

- (a) Annual Report of the Nalanda University, Rajgir, Bihar for the year 2020-21.
- (b) Annual Accounts of the Nalanda University, Rajgir, Bihar for the year 2020-21 and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 7449/17/22]

Accounts (2019-20) of the Prasar Bharati, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Accounts of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2019-20, and the Audit Report thereon, under sub-section (4) of Section 21 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4418/17/22]